Annexure-3

Name of the corporate debtor: Soubhagya Laxmi Sugars Limited; Date of commencement of CIRP CIRP 07.04.2022
(Copy of order received as on 22.04.2022);

List of creditors as on: 13.05.2022

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of claimant	Details of claim received		Details of claim admitted				Amount of contin-gent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verifica - tion	Amount of claim not admitted	Remarks, if any
	Government Department	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1.	The Income tax officer (TDS) Ward -1, Belgaum	05.05.2022	24,42,110	24,42,110	Unsecured	No	NIL	NIL	NIL	24,42,110	NIL	
2	Central Excise , Customs & GST	06.05.2022	44,11,683	44,11,683	Unsecured	No	NIL	NIL	NIL	44,11,683	NIL	
3	The Assistant Commissioner of Income Tax	19.05.2022	156,64,40,267	156,64,40,267	Unsecured	No	NIL	NIL	NIL	156,64,40,267	NIL	